

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Competition Appeal (AT) No. 11 of 2020

IN THE MATTER OF:

Textile Consumers Foundation

...Appellant

Vs.

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant:

Mr. MM Sharma and Mr. Anand Sree, Advocates.

For Respondents:

Mr. Samar Bansal, Sr. Advocate with Mr. Abhinav, Mr. Manu Chaturvedi (CCI), Advocates of R-1.

Mr. C. Aryama Sundaram, Sr. Advcoate with Mr. Somasekhar Sundaresan, Ms. Nisha Kaur Uberoi, Ms. Shravani Shekhar, Mr. Mathew George, Mr. Gautam Chawla and Ms. Simran Kathuria, Advocates for R-2.

Ms. Shama Nargis(CCI), Deputy Director.

Ms. Shloka Sah, Advocate.

With

Competition Appeal (AT) No. 13 of 2020

&

I.A. No. 36,44 & 47 of 2020

IN THE MATTER OF:

Grasim Industries Ltd.

...Appellant

Vs.

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant:

Mr. C. Aryama Sundaram, Sr. Advcoate with Mr. Somasekhar Sundaresan, Ms. Nisha Kaur Uberoi, Ms. Shravani Shekhar, Mr. Mathew George, Mr. Gautam Chawla, Ms. Shloka Sah and Ms. Simran Kathuria, Advocates.

For Respondents: **Mr. Samar Bansal, Sr. Advocate with Mr. Abhinav, Mr. Manu Chaturvedi (CCI), Advocates of R-1.**
Mr. MM Sharma and Mr. Anand Sree, Advocates.
Ms. Shama Nargis(CCI), Deputy Director.

ORDER

(Through Virtual Mode)

24.02.2021: In terms of the perusal of the record, it appears that Competition Appeal (AT) No. 13 of 2020 order dated 02.11.2020, Learned Counsel for Respondent No. 2 Mr. MM Sharma was directed to file Interlocutory Application. Learned Counsel Mr. MM Sharma has filed the Interlocutory Application bearing No. 47 of 2020 on 03.11.2020 in Competition Appeal (AT) No. 13 of 2020.

From the perusal of the Interlocutory Application in Paragraph 24 he has raised the legal Question.

Learned Senior Counsel for the Appellant Mr. C. Aryama Sundaram, in Competition Appeal (AT) No. 13 of 2020 has filed the Reply Affidavit to I.A. No. 47 of 2020 on 12.11.2020, which is taken on record.

Learned Senior Counsel Mr. Samar Bansal appears for Respondent No.1 prays two weeks time to file his Reply Affidavit to I.A. No. 47 of 2020.

Learned Counsel Mr. MM Sharma prays two weeks time to file Rejoinder to the Reply Affidavit on behalf of the Respondent No. 1. Prayer allowed.

Competition Appeal (AT) No. 11 of 2020

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Learned Counsel for the Appellant prays two weeks time to file Rejoinder to the Reply Affidavit filed on behalf of the Respondent No. 1.

List this I. A. No. 47 of 2020 in Competition Appeal (AT) No. 13 of 2020 on **01st April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

sr/nn

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